

HIGH COURT OF CHHATTISGARH : BILASPUR

::NOTIFICATION::


No. ~~52A1~~ /S & A Cell/2024

Bilaspur, Dated : ~~28~~ /03/2024

In exercise of powers conferred by sub rule (2) of rule 5 of the Chhattisgarh Lower Judicial Service (Recruitment and Conditions of Service) Rules, 2006 (as amended time to time) and in view of the directions of Hon'ble the Supreme Court in its order dated 04/01/2017 passed in C.A.1867/2006 (Malik Mazhar Sultan and Another V/s U.P. Public Service Commission & Ors.), the High Court of Chhattisgarh notifies the vacancies in respect of Civil Judge (Senior Division) for the year 2024 as under :-

Promotion in accordance with sub rule 2 of Rule 5 of Chhattisgarh Lower Judicial Service (Recruitment and Conditions of Service) Rules, 2006	35 posts
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BY ORDER


(Balram Prasad Verma)
I/c Registrar General

Endt. No. ~~52A2~~ /S&A Cell/2024

Bilaspur, Dated: ~~28~~ /03/2024

Copy forwarded to :-

1. The Deputy Controller, Government Regional Press, Behind Indrawati Bhawan, Amenities Block, Atal Nagar, Nava Raipur, Chhattisgarh with a request to publish it at the earliest in extra-ordinary issue of Chhattisgarh State Gazette.
2. The Principal Secretary, Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Atal Nagar, Nava Raipur (C.G.) for necessary information.

Sd/-
(Balram Prasad Verma)
I/c Registrar General